

>

Title: The Minister of Parliamentary Affairs made a statement regarding Government business for the remaining part of the 14th Session and submission made by members.

\* m01

THE MINISTER OF OVERSEAS INDIAN AFFAIRS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VAYALAR RAVI): With your permission Sir, I rise to announce that Government Business for remaining part of the session, will consist of:-

.1 Consideration of any item of Government Business carried over from today's Order Paper.

.2 Consideration and passing of the following Bills:-

- (a) The High Courts and Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2008; and
- (b) The Agricultural and Processed Food Products Export Development Authority (Amendment) Bill, 2008

3. Consideration and passing of the following Bills, as passed by Rajya Sabha:-

- (a) The Prevention and Control of Infectious and Contagious Diseases in Animals Bill, 2005;
- (b) The Gram Nyayalayas Bill, 2008; and
- (c) The Code of Criminal Procedure (Amendment) Bill, 2008

4. Consideration and passing of the following Bills, after they are passed by Rajya Sabha:-

- (a) The Collection of Statistics Bill, 2007; and
- (b) The Post Graduate Institute of Medical Education and Research Chandigarh (Amendment) Bill, 2008.

Placed in Library, See No.LT-10,009/08.

DR. VALLABHBHAI KATHIRIA (RAJKOT): The following items may be included in the next week's revised list of business.

- (I) Discussion regarding inclusion of compulsory military training to the youth - both boys and girls - in the country after Graduation as part of curriculum and national disaster management preparedness.
- (II) Discussion regarding reforms in UPSC and other competitive examinations in view of administrative reforms along with consideration of technical posts in specific areas.

SHRIMATI ARCHANA NAYAK (KENDRAPARA): The following items may be included in the next week's revised list of business.

- (I) The work on Haridaspur - Paradeep Railways Line should be completed on priority basis.

(II) Immediate completion of the work of AIIMS in Bhubaneswar, Orissa.

SHRI K. FRANCIS GEORGE (IDUKKI): Sir, The following subjects shall be included in the next week's agenda.

- .1 The need to raise the borrowing limits and fiscal deficit limits of States to tide over the present financial crisis.
2. The need to confer the long pending reservation rights to Dalit Christians and Muslims of the country.

SHRI SURAVARAM SUDHAKAR REDDY (NALGONDA): I am hereby giving notice of intention to discuss the following. I request you to consider these issues under the next week's agenda.

1. Illegal and improper allotment of spectrum by the Ministry of Communications, causing huge loss to Government of India.
2. Reservations for Dalits converted to Christianity and other religions in educational institutions and in Government recruitments.

\* m06

**प्रो. गसा सिंह रावत (अजमेर):** महोदय, कृपया आगामी सप्ताह की कार्य-सूची में निम्नलिखित विषयों को सम्मिलित कर कृपार्थ करें:-

- 1- अजमेर नगर में नगर निगम बन जाने तथा पांच लाख से ऊपर आबादी हो जाने के कारण इसे 'जैड' के स्थान पर 'वाई' वर्ग में अविलम्ब सम्मिलित कर रेलवे एवं केन्द्रीय सरकार के कर्मचारियों को 20 प्रतिशत मकान किराया भत्ता दिये जाने की आवश्यकता।
- 2- आगरा फोर्ट-अहमदाबाद के बीच जयपुर-अजमेर होते हुए व्यापक जनहित में रेल सेवा प्रारम्भ किये जाने की आवश्यकता।

SHRI SUNIL KHAN (DURGAPUR): The following items may be included in the next week's revised list of business.

- (1) The proposal for creation of 'National Rural Bank' has highly been appreciated and recommended by Parliamentary Standing Committee on Finance in the year 1993 and 2003. Even NRBI has been declared by the then Governor RBI in the year 1992. It has been recommended by Independent Banking Commission headed by Shri S.P. Shukla, former Finance Secretary and Member, Planning Commission, G.O.I. National Rural Banks, fully owned by the Government, have no "Negotiating Forum" at the apex level even after 34 years. So the apex level associations are to move Government of India, NABARD, 28" Sponsor Banks and 23 State Governments in addition to several forums for settlement of the national issues. In the context of the above facts immediate formation of Negotiating Forum at the national level is a must.
- (2) Immediate setting up of synthetic track in every block for the athletics to boost up our sports so that we can compete with other countries in Asiad and Olympics.

MR. SPEAKER: You have to mention the subject only. Only the approved text will go on record. Just what is in my list, that will be on record. [\[R1\]](#)

DR. K.S. MANOJ (ALLEPPEY): Sir, I would like the following issues to be included in the next week's business.

1. Government of India has released a commemorative postal stamp of Rs. 5 honouring Saint Alphonsa, India's first woman saint on 16<sup>th</sup> November, 2008. But this is not available in Kerala. I urge upon the Government to ensure the availability of Saint Alphonsa stamp in Kerala.
2. A communal outfit has called for a *bandh* on 25<sup>th</sup> December, that is, the Christmas Day in Orissa. This is against the Right to Freedom of Religion enshrined in the Constitution. The Government of India is urged to ensure that the Christian community celebrates Christmas in Orissa.

SHRI ANWAR HUSSAIN (DHUBRI): Sir, in public interest, I would like the following issues to be included in the list of business for the next week commencing with effect from 22.12.08.

1. For constructing a new port at Dhubri, Government has sanctioned Rs. 200 crore. The District Administration has identified land for it. As the Government has not released fund, works could not be started. The Government should immediately release fund. A discussion is needed.
2. The railway service between Dhubri and Fakiragram was withdrawn since 2001, and it was to resume by March, 2009. But the gauge conversion is very slow. A discussion is necessary for its solution.

\* m10

**श्री शैलेन्द्र कुमार (चायल) :** अध्यक्ष महोदय, अगले सप्ताह की संसदीय कार्य सूची में निम्न विषयों को सम्मिलित किया जाए : -

1. बढ़ती जनसंख्या को देखते हुए रेल यातायात की समस्या दिन प्रतिदिन बढ़ रही है। इलाहाबाद मंडल में पूतापगढ़, इलाहाबाद, फतेहपुर, कानपुर के बीच डेली पैसेंजर की संख्या को देखते हुए चौथी-चौथा ट्रेन को पुनः चालू कर भदरी, कुण्डा, तालगोपालगंज स्टेशनों पर स्टापेज होना चाहिए।
2. बीड़ी मजदूरों की बढ़ती समस्या को देखते हुए खासकर कौशाम्बी, इलाहाबाद (उ० प्र०) में उनको "आवास" हेतु जमा पैसे के अनुसार पूरा भुगतान किया जाए, साथ ही श्रम कल्याण विभाग का आफिस इलाहाबाद (उ० प्र०) से कहीं अन्यत्र नहीं जाना चाहिए।

\* m11

**श्री गिरधारी लाल भार्गव (जयपुर) :** महोदय, आगामी सप्ताह की संसदीय कार्य सूची में निम्न विषयों को सम्मिलित किया जाए : -

1. जयपुर स्थित मालवीय इंजीनियरिंग कालेज को आई० आई० टी० का दर्जा दिया जाए।
2. पंजाब से राजस्थान को जो पानी की आवक थी, उसे कम कर दिया गया है, इससे किसानों में रोष है।